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**THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JAIPUR BENCH, JAIPUR**  
**ORDER SHEET**

( APPLICATION NO. 396/07 )

Applicant(s) 71034m 6A

Respondent(s) 1m 2

Advocate for Applicant (s)

Advocate for Respondent (s)

**NOTES OF THE REGISTRY**

**ORDERS OF THE TRIBUNAL**

7-12-04

Mr. N. C. Goyal counsel for respondents.

None is present for the  
applicant despite repeated notices.

The OA is dismissed in default.

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vide 1913, 1514

dt 16-12-04

for  
(Kuddip Singh)  
Vice Chairman